

आयकर अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई

IN THE INCOME TAX APPELLATE TRIBUNAL

'B' BENCH, CHENNAI

श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं श्री एस जयरामन, लेखा सदस्य केसमक्ष

BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND  
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER

आयकर अपील सं./ITA Nos.749 & 750/Chny/2018

निर्धारण वर्ष / Assessment Years : 2008-09 & 2013-14

M/s RLD Hotels Pvt. Ltd.,  
No.7, City Towers, 6<sup>th</sup> floor,  
3<sup>rd</sup> Cross Street, Kasturba Nagar,  
Adyar, Chennai - 600 020.

v. The Income Tax Officer,  
Corporate Ward 5(4) / 5(3),  
Chennai.

PAN : AACCR 5913 N

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी/Appellant by : None

प्रत्यर्थी/Respondent by : Ms. R. Anitha, JCIT

सुनवाई की तारीख/Date of Hearing : 24.07.2018

घोषणा की तारीख/Date of Pronouncement : 24.07.2018

### **आदेश /O R D E R**

**PER N.R.S. GANESAN, JUDICIAL MEMBER:**

Both the appeals of the assessee are directed against the respective orders of the Commissioner of Income Tax (Appeals) -3, Chennai and pertain to assessment years 2008-09 and 2013-14.

2. The Ld. representative for the assessee Shri S. Lakshminarasimhan, by a letter dated 18.04.2018, informed the Registry that the assessee has decided to withdraw both the

appeals. The Ld. Departmental Representative has no objection to dismiss both the appeals of the assessee as withdrawn. In view of the above, both the appeals of the assessee are dismissed as withdrawn.

3. Order pronounced in the open court on 24<sup>th</sup> July, 2018 at Chennai.

sd/-

(एस जयरामन)

(S. Jayaraman)

लेखा सदस्य/Accountant Member

sd/-

(एन.आर.एस. गणेशन)

(N.R.S. Ganesan)

न्यायिक सदस्य/Judicial Member

चेन्नई/Chennai,

दिनांक/Dated, the 24<sup>th</sup> July, 2018.

Kri.

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)-3, Chennai-34
4. Principal CIT-5, Chennai
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF.